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MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 3/AM16
HELD ON 22.04.2015
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 3/87-NC-7/2015 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 22.04.2015 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri O.P. Sharma, Jt. Industrial Adviser, D/o C&PC
- 2) Shri Nand Lal, Senior Development Officer, DIPP
- 3) Shri Seikhomang Kipgen, Dy. DGFT

2. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

ONLINE CASES

Case No.:24/37/87-ALC1/2013	Party Name:SUPRABHA PROTECTIVE PRODUCTS PVT LTD	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
HQ File :01/87/050/00359/AM14/	RLA File :31/83/040/00093/AM14/	Lic.No/Date:3110060151 30.08.2013	Defer Date:13.05.2015
Decision: A D/L No. 46011/111/2013-PC.II dated 27.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:33/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date:0810124734 12.09.2013	Defer Date:13.05.2015
Decision: In response to D/L dated 06.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.			

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3	Case No.:15/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date:0810126762 29.11.2013	Defer Date:13.05.2015
	Decision: In response to D/L dated 06.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.			

4	Case No.:16/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date:0810126763 29.11.2013	Defer Date:13.05.2015
	Decision: In response to D/L dated 06.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.			

5	Case No.:15/49/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00467/AM14/	RLA File :08/24/040/00439/AM14/	Lic.No/Date:0810127815 08.01.2014	Defer Date:06.05.2015
	Decision: A D/L No. 46011/94/2013-PC.II dated 22.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 11.11.2014 and 12.01.2015 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

6	Case No.:1/2/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00001/AM15/	RLA File :03/95/040/00224/AM12/	Lic.No/Date:0310770188 11.02.2014	Defer Date:13.05.2015
	Decision: A D/L No. 46011/144/2006-PC.II dated 28.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 20.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.			

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7	Case No.: 2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date:13.05.2015
Decision: A D/L No. 46011/144/2006-PC.II dated 28.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 20.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

8	Case No.: 3/1/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date:0310771913 25.02.2014	Defer Date:13.05.2015
Decision: A D/L No. 46011/144/2006-PC.II dated 28.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 20.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

9	Case No.: 22/7/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00041/AM15/	RLA File :03/94/040/01005/AM14/	Lic.No/Date:0310772650 03.03.2014	Defer Date:13.05.2015
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.				

10	Case No.: 18/2/87-ALC1/2014	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00550/AM14/	RLA File :05/24/040/00470/AM14/	Lic.No/Date:0510382328 20.03.2014	Defer Date:13.05.2015
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.				

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11	Case No.:9/7/87-ALC1/2014	Party Name:SHAKTI PLAS INDUSTRY	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00028/AM15/	RLA File :05/24/040/00492/AM14/	Lic.No/Date:0510382815 26.03.2014	Defer Date:20.05.2015
	Decision: A D/L No. 46011/62/2014-PC.II dated 12.08.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 08.09.2014 and 18.11.2014 (Final Reminder) giving 15 days time for submission of information. In response to above D/L, the firm vide its e-mail dated 21.04.2015 has requested to grant them 15 days time to submit their reply. The Committee considered the request of firm and decided to grant them 15 days time for submission of information.			

12	Case No.:5/3/87-ALC1/2015	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00495/AM15/	RLA File :02/24/040/00013/AM15/	Lic.No/Date:0210203243 16.05.2014	Defer Date:20.05.2015
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.			

13	Case No.:19/22/87-ALC1/2014	Party Name:NEELAM RUBBERS,	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00207/AM15/	RLA File :23/24/040/00002/AM15/	Lic.No/Date:2310003625 04.07.2014	Defer Date:13.05.2015
	Decision: A D/L No. 7/247/2014-TSW dated 09.10.2014 was issued by DIPP to firm. This was followed by Reminders from DGFT on 18.11.2014 and 12.01.2015 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.			

14	Case No.:20/30/87-ALC1/2014	Party Name:SUN PLAST	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00242/AM15/	RLA File :03/95/040/00333/AM15/	Lic.No/Date:0310786925 16.07.2014	Defer Date:13.05.2015
	Decision: In response to D/L dated 04.02.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.			

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15	Case No.:3/18/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00146/AM15/	RLA File :30/24/040/00018/AM15/	Lic.No/Date:3010103032 18.07.2014	Defer Date:27.05.2015
Decision: A D/L No. 7/34/2015-TSW dated 04.03.2015 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

16	Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	Defer Date:13.05.2015
Decision: In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.				

17	Case No.:5/32/87-ALC1/2014	Party Name:ASMACO PACKAGING INDUSTRIES	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Withdrawn
	HQ File :01/87/050/00281/AM15/	RLA File :03/94/040/00385/AM15/	Lic.No/Date:0310787423 30.07.2014	
Decision: The Committee considered the case and it was observed that this case has already been approved by NC in its Meeting No. 2/AM16. Hence, the Committee decided to withdraw the case.				

18	Case No.:1/40/87-ALC1/2014	Party Name:ALEXIA PANELS	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00341/AM15/	RLA File :61/24/040/00029/AM15/	Lic.No/Date:6110001228 31.07.2014	Defer Date:13.05.2015
Decision: In response to D/L dated 21.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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19	Case No.:4/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00226/AM15/	RLA File :02/24/040/00079/AM15/	Lic.No/Date:0210204708 05.08.2014	Defer Date:13.05.2015
Decision: In response to D/L dated 12.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

20	Case No.:6/30/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00228/AM15/	RLA File :02/24/040/00093/AM15/	Lic.No/Date:0210204763 12.08.2014	Defer Date:13.05.2015
Decision: In response to D/L dated 12.01.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 31.03.2015. Comments awaited from D/o C&PC.				

21	Case No.:1/35/87-ALC1/2014	Party Name:SHREE TIRUPATI BALAJEE AGRO TRADING CO.P.LTD.,	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00308/AM15/	RLA File :56/24/040/00024/AM15/	Lic.No/Date:5610004374 14.08.2014	Defer Date:13.05.2015
Decision: A D/L No. 46011/76/2014-PC.II dated 09.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 20.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

22	Case No.:26/30/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00248/AM15/	RLA File :05/24/040/00222/AM15/	Lic.No/Date:0510390643 21.08.2014	Defer Date:20.05.2015
Decision: A D/L No. 46011/32/2012-PC.II dated 17.02.2015 was issued by D/o C&PC to firm. Reminder is to be issued by DGFT.				

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23	Case No.:25/47/87-ALC1/2014	Party Name:AAKASH POLYFILMS LIMITED	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00449/AM15/	RLA File :52/24/040/00027/AM15/	Lic.No/Date:5210041212 26.08.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

24	Case No.:3/30/87-ALC1/2014	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00225/AM15/	RLA File :05/24/040/00259/AM15/	Lic.No/Date:0510390989 04.09.2014	Defer Date:13.05.2015
Decision: A D/L No. 46011/2/2015-PC.II dated 15.01.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 20.02.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

25	Case No.:29/30/87-ALC1/2014	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00251/AM15/	RLA File :05/24/040/00266/AM15/	Lic.No/Date:0510391051 09.09.2014	Defer Date:20.05.2015
Decision: A D/L No. 46011/68/2014-PC.II dated 12.12.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 09.01.2015 and 13.03.2015 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

26	Case No.:50/42/87-ALC1/2014	Party Name:ROYAL TOUCH FABLON PVT. LTD.,	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00391/AM15/	RLA File :02/24/040/00115/AM15/	Lic.No/Date:0210204972 12.09.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 11.03.2015. Comments awaited from D/o C&PC.				

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27	Case No.: 14/42/87-ALC1/2014	Party Name: ROLEX RECLAIM PVT.LTD.	Meet No/Date: 3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00355/AM15/	RLA File :24/24/040/00011/AM15/	Lic.No/Date:2410041590 25.09.2014	Defer Date:27.05.2015
	Decision: A D/L No. 7/12/2015-TSW dated 27.01.2015 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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28	Case No.: 32/42/87-ALC1/2014	Party Name: POLYGENTA TECHNOLOGIES LTD	Meet No/Date: 3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00373/AM15/	RLA File :03/95/040/00213/AM15/	Lic.No/Date:0310789866 30.09.2014	Defer Date:20.05.2015
	Decision: A D/L No. 46011/12/2015-PC.II dated 06.04.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.			

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29	Case No.: 33/42/87-ALC1/2014	Party Name: POLYGENTA TECHNOLOGIES LTD	Meet No/Date: 3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00374/AM15/	RLA File :03/95/040/00215/AM15/	Lic.No/Date:0310789868 30.09.2014	Defer Date:20.05.2015
	Decision: A D/L No. 46011/7/2015-PC.II dated 04.02.2015 was issued by D/o C&PC to firm. Reminder is to be issued by DGFT.			

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30	Case No.: 36/42/87-ALC1/2014	Party Name: THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date: 3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00377/AM15/	RLA File :03/95/040/00557/AM15/	Lic.No/Date:0310789918 01.10.2014	Defer Date:20.05.2015
	Decision: A D/L No. 46011/8/2015-PC.II dated 04.02.2015 was issued by D/o C&PC to firm. Reminder is to be issued by DGFT.			

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31	Case No.:15/42/87-ALC1/2014	Party Name:ROLEX RECLAIM PVT.LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00356/AM15/	RLA File :24/24/040/00013/AM15/	Lic.No/Date:2410041610 21.10.2014	Defer Date:27.05.2015
Decision: A D/L No. 7/12/2015-TSW dated 27.01.2015 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

32	Case No.:31/42/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00372/AM15/	RLA File :03/95/040/00158/AM15/	Lic.No/Date:0310790488 22.10.2014	Defer Date:27.05.2015
Decision: A D/L No. 46011/8/2015-PC.II dated 04.02.2015 was issued by D/o C&PC to firm. Reminder is to be issued by DGFT.				

33	Case No.:34/42/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00375/AM15/	RLA File :03/95/040/00387/AM15/	Lic.No/Date:0310790486 22.10.2014	Defer Date:27.05.2015
Decision: A D/L No. 46011/10/2005-PC.II dated 26.02.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

34	Case No.:35/42/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00376/AM15/	RLA File :03/95/040/00389/AM15/	Lic.No/Date:0310790487 22.10.2014	Defer Date:27.05.2015
Decision: A D/L No. 46011/10/2005-PC.II dated 26.02.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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35	Case No.:5/47/87-ALC1/2014	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00429/AM15/	RLA File :03/94/040/00688/AM15/	Lic.No/Date:0310790672 31.10.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

36	Case No.:44/42/87-ALC1/2014	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00385/AM15/	RLA File :05/24/040/00312/AM15/	Lic.No/Date:0510391865 05.11.2014	Defer Date:27.05.2015
Decision: A D/L No. 46011/9/2015-PC.II dated 06.04.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

37	Case No.:4/43/87-ALC1/2014	Party Name:SANGIR PLASTICS PVT. LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00396/AM15/	RLA File :03/95/040/01000/AM14/	Lic.No/Date:0310790828 07.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 27.01.2015. Comments awaited from D/o C&PC.				

38	Case No.:15/45/87-ALC1/2014	Party Name:MARPOL PVT. LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00415/AM15/	RLA File :17/24/040/00107/AM15/	Lic.No/Date:1710005967 07.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

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39	Case No.:24/42/87-ALC1/2014	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00365/AM15/	RLA File :02/24/040/00157/AM15/	Lic.No/Date:0210205142 11.11.2014	Defer Date:20.05.2015
Decision: A D/L No. 46011/71/2004-PC.II dated 02.03.2015 was issued by D/o C&PC to firm. Reminder is to be issued by DGFT.				

40	Case No.:18/45/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00418/AM15/	RLA File :34/24/040/00210/AM15/	Lic.No/Date:3410040681 13.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

41	Case No.:46/42/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00387/AM15/	RLA File :05/24/040/00358/AM15/	Lic.No/Date:0510391992 14.11.2014	Defer Date:20.05.2015
Decision: A D/L No. 46011/32/2012-PC.II dated 17.02.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 13.03.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

42	Case No.:9/42/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	Defer Date:13.05.2015
Decision: A D/L No. 46011/22/2012-PC.II dated 13.02.2015 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 13.03.2015 giving 15 days time for submission of information. Reply awaited from the firm.				

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43	Case No.: 2/47/87-ALC1/2014	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00426/AM15/	RLA File :03/94/040/00428/AM15/	Lic.No/Date:0310791148 17.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

44	Case No.: 7/47/87-ALC1/2014	Party Name:ASHA CELLULOSE (I) PVT LTD	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00431/AM15/	RLA File :03/94/040/00787/AM15/	Lic.No/Date:0310791194 18.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

45	Case No.: 11/47/87-ALC1/2014	Party Name:RENEWSYS INDIA PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00435/AM15/	RLA File :03/95/040/00671/AM15/	Lic.No/Date:0310791256 20.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

46	Case No.: 8/47/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00432/AM15/	RLA File :03/95/040/00388/AM15/	Lic.No/Date:0310791349 24.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

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47	Case No.: 4/47/87-ALC1/2014	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00428/AM15/	RLA File :03/94/040/00554/AM15/	Lic.No/Date:0310791455 26.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

48	Case No.: 1/47/87-ALC1/2014	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00425/AM15/	RLA File :03/94/040/00413/AM15/	Lic.No/Date:0310791540 28.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

49	Case No.: 24/47/87-ALC1/2014	Party Name:PATTU INDUSTRIES	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00448/AM15/	RLA File :25/24/040/00002/AM15/	Lic.No/Date:2510004377 28.11.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

50	Case No.: 16/45/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00416/AM15/	RLA File :30/24/040/00038/AM15/	Lic.No/Date:3010103249 02.12.2014	Defer Date:27.05.2015
Decision: A D/L No. 7/34/2015-TSW dated 04.03.2015 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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51	Case No.:12/47/87-ALC1/2014	Party Name:RAJIV PLASTIC INDUSTRIES	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00436/AM15/	RLA File :03/95/040/00689/AM15/	Lic.No/Date:0310791618 02.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

52	Case No.:1/38/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00336/AM15/	RLA File :03/95/040/00622/AM15/	Lic.No/Date:0310791636 03.12.2014	Defer Date:27.05.2015
Decision: A D/L No. 46011/10/2005-PC.II dated 08.04.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

53	Case No.:3/38/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00338/AM15/	RLA File :03/95/040/00621/AM15/	Lic.No/Date:0310791640 03.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.				

54	Case No.:4/45/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00404/AM15/	RLA File :03/95/040/00568/AM15/	Lic.No/Date:0310791638 03.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

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55	Case No.:9/47/87-ALC1/2014	Party Name:YASH ENTERPRISES	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00433/AM15/	RLA File :03/95/040/00595/AM15/	Lic.No/Date:0310791655 03.12.2014	Defer Date:13.05.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.			

56	Case No.:10/47/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00434/AM15/	RLA File :03/95/040/00624/AM15/	Lic.No/Date:0310791641 03.12.2014	Defer Date:13.05.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.			

57	Case No.:5/45/87-ALC1/2014	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00405/AM15/	RLA File :03/95/040/00718/AM15/	Lic.No/Date:0310791698 04.12.2014	Defer Date:13.05.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.			

58	Case No.:8/45/87-ALC1/2014	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00408/AM15/	RLA File :05/24/040/00404/AM15/	Lic.No/Date:0510392307 05.12.2014	Defer Date:13.05.2015
	Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.			

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59	Case No.:14/47/87-ALC1/2014	Party Name:IMPEL EXPORTS	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00438/AM15/	RLA File :07/24/040/00315/AM15/	Lic.No/Date:0710107128 05.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

60	Case No.:1/43/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00393/AM15/	RLA File :04/24/040/00045/AM15/	Lic.No/Date:0410159853 08.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 27.01.2015. Comments awaited from D/o C&PC.				

61	Case No.:3/45/87-ALC1/2014	Party Name:GAJRAJ AGENCIES PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00403/AM15/	RLA File :02/24/040/00180/AM15/	Lic.No/Date:0210205307 09.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

62	Case No.:2/43/87-ALC1/2014	Party Name:SRF LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00394/AM15/	RLA File :04/24/040/00222/AM15/	Lic.No/Date:0410159886 12.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 27.01.2015. Comments awaited from D/o C&PC.				

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63	Case No.:9/45/87-ALC1/2014	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00409/AM15/	RLA File :05/24/040/00405/AM15/	Lic.No/Date:0510392402 12.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

64	Case No.:5/48/87-ALC1/2014	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00454/AM15/	RLA File :03/94/040/00840/AM15/	Lic.No/Date:0310791940 12.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

65	Case No.:13/47/87-ALC1/2014	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00437/AM15/	RLA File :03/95/040/00768/AM15/	Lic.No/Date:0310791993 15.12.2014	Defer Date:20.05.2015
Decision: RLA, Mumbai and firm were requested vide letter dated 11.03.2015 to furnish application expeditiously. Application awaited from RLA, Mumbai and firm.				

66	Case No.:3/48/87-ALC1/2014	Party Name:GRP LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00452/AM15/	RLA File :03/94/040/00738/AM15/	Lic.No/Date:0310791999 15.12.2014	Defer Date:27.05.2015
Decision: A D/L No. 7/51/2015-TSW dated 26.03.2015 was issued by DIPP to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

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Case No.: 13/45/87-ALC1/2014	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 3/87-ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00413/AM15/	RLA File :08/24/040/00332/AM15/	Lic.No/Date: 0810134066 16.12.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 17.04.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S-5030 (Resin content 70 +/-2%)	1 kg	1. Distilled Fatty Acid	0.228 kg
		2. Phthalic Anhydride	0.31 kg
		3. Glycerine	0.226 kg
		4. Toluene	0.315 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 14/45/87-ALC1/2014	Party Name: MACRO POLYMERS P. LTD.	Meet No/Date: 3/87-ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00414/AM15/	RLA File :08/24/040/00336/AM15/	Lic.No/Date: 0810134065 16.12.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 17.04.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin S – 5060 (Resin Content 80 +/- 2%)	1 kg	1. Distilled Fatty Acid	0.468 kg
		2. Phthalic Anhydride	0.214 kg
		3. Pentaerythritol	0.194 kg
		4. Mineral Turpentine Oil / Low Aromatic White Spirite (LAWS)	0.21 kg

RLA may take consequential action as per Policy / Procedures.

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69	Case No.:5/46/87-ALC1/2014	Party Name:INDIAN OXIDES & CHEMICALS LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00424/AM15/	RLA File :31/83/040/00207/AM15/	Lic.No/Date:3110065149 18.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.				

70	Case No.:2/45/87-ALC1/2014	Party Name:IMPEL EXPORTS	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00402/AM15/	RLA File :07/24/040/00326/AM15/	Lic.No/Date:0710107235 19.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

71	Case No.:19/45/87-ALC1/2014	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00419/AM15/	RLA File :52/24/040/00046/AM15/	Lic.No/Date:5210041356 19.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

72	Case No.:6/48/87-ALC1/2014	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00455/AM15/	RLA File :03/94/040/00842/AM15/	Lic.No/Date:0310792181 19.12.2014	Defer Date:13.02.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

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73	Case No.:12/45/87-ALC1/2014	Party Name:IMAGE LABELS PVT.LTD.,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00412/AM15/	RLA File :07/24/040/00339/AM15/	Lic.No/Date:0710107263 23.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

74	Case No.:10/45/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00410/AM15/	RLA File :05/24/040/00449/AM15/	Lic.No/Date:0510392618 30.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

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Case No.:18/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Approved														
HQ File :01/87/050/00442/AM15/	RLA File :08/24/040/00364/AM15/	Lic.No/Date:0810134169 30.12.2014															
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 17.04.2015, the Committee approved following adhoc norms:																	
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Alkyd Resin C 1032 (Resin content 70 +/-1%)</td><td rowspan="4">1 kg</td><td>1. Distilled Fatty Acid</td><td>0.225 kg</td></tr><tr><td>2. Phthalic Anhydride</td><td>0.322 kg</td></tr><tr><td>3. Glycerine</td><td>0.210 kg</td></tr><tr><td>4. Toluene</td><td>0.315 kg</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Alkyd Resin C 1032 (Resin content 70 +/-1%)	1 kg	1. Distilled Fatty Acid	0.225 kg	2. Phthalic Anhydride	0.322 kg	3. Glycerine	0.210 kg	4. Toluene	0.315 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY														
Alkyd Resin C 1032 (Resin content 70 +/-1%)	1 kg	1. Distilled Fatty Acid	0.225 kg														
		2. Phthalic Anhydride	0.322 kg														
		3. Glycerine	0.210 kg														
		4. Toluene	0.315 kg														
RLA may take consequential action as per Policy / Procedures.																	

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76	Case No.:10/48/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00459/AM15/	RLA File :31/83/040/00208/AM15/	Lic.No/Date:3110065161 31.12.2014	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

77	Case No.:7/45/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00407/AM15/	RLA File :05/23/040/00454/AM15/	Lic.No/Date:0510392652 01.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

78	Case No.:2/46/87-ALC1/2014	Party Name:MANALI PETROCHEMICALS LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00421/AM15/	RLA File :04/24/040/00213/AM15/	Lic.No/Date:0410159950 01.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.				

79	Case No.:2/48/87-ALC1/2014	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00451/AM15/	RLA File :03/94/040/00718/AM15/	Lic.No/Date:0310792541 01.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

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80	Case No.: 21/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00445/AM15/	RLA File :08/24/040/00376/AM15/	Lic.No/Date:0810134245 05.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

81	Case No.: 19/47/87-ALC1/2014	Party Name:GUNJAN PAINTS LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00443/AM15/	RLA File :08/24/040/00374/AM15/	Lic.No/Date:0810134259 06.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

82	Case No.: 22/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00446/AM15/	RLA File :08/24/040/00379/AM15/	Lic.No/Date:0810134260 06.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 17.02.2015. Comments awaited from D/o C&PC.				

83	Case No.: 6/45/87-ALC1/2014	Party Name:PALMETTO INDUSTRIES (INDIA) PVT. LIMITED,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00406/AM15/	RLA File :04/24/040/00245/AM15/	Lic.No/Date:0410159985 07.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 03.02.2015. Comments awaited from D/o C&PC.				

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84	Case No.: 11/48/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00460/AM15/	RLA File :31/83/040/00222/AM15/	Lic.No/Date:3110065177 07.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

85	Case No.: 7/48/87-ALC1/2014	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00456/AM15/	RLA File :03/94/040/00946/AM15/	Lic.No/Date:0310792768 08.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

86	Case No.: 3/46/87-ALC1/2014	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00422/AM15/	RLA File :04/24/040/00246/AM15/	Lic.No/Date:0410159998 09.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 10.02.2015. Comments awaited from D/o C&PC.				

87	Case No.: 3/3/87-ALC1/2015	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00003/AM16/	RLA File :03/95/040/00390/AM15/	Lic.No/Date:0310792840 12.01.2015	Defer Date:20.05.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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88	Case No.:8/48/87-ALC1/2014	Party Name:JESONS INDUSTRIES LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00457/AM15/	RLA File :03/94/040/00955/AM15/	Lic.No/Date:0310792957 15.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 23.02.2015. Comments awaited from D/o C&PC.				

89	Case No.:4/3/87-ALC1/2015	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00004/AM16/	RLA File :08/24/040/00388/AM15/	Lic.No/Date:0810134374 21.01.2015	Defer Date:20.05.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

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Case No.:23/47/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:3/87- ALC1/2015 22.04.2015	Status: Approved																		
HQ File :01/87/050/00447/AM15/	RLA File :08/24/040/00389/AM15/	Lic.No/Date:0810134383 22.01.2015																			
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/20/2009-PC-II dated 17.04.2015, the Committee approved following adhoc norms:																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Alkyd Resin CA 3045 (Resin Content 60 +/-2%)</td><td rowspan="4">1 kg</td><td>1. Phthalic Anhydride</td><td>0.215 kg</td></tr><tr><td>2. Glycerine</td><td>0.12 kg</td></tr><tr><td>3. Benzoic Acid</td><td>0.045 kg</td></tr><tr><td>4. Xylene / Toluene</td><td>0.42 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Alkyd Resin CA 3045 (Resin Content 60 +/-2%)	1 kg	1. Phthalic Anhydride	0.215 kg	2. Glycerine	0.12 kg	3. Benzoic Acid	0.045 kg	4. Xylene / Toluene	0.42 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
Alkyd Resin CA 3045 (Resin Content 60 +/-2%)	1 kg	1. Phthalic Anhydride	0.215 kg																		
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91	Case No.:1/49/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00461/AM15/	RLA File :15/24/040/00019/AM15/	Lic.No/Date:1510022040 23.01.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 02.03.2015. Comments awaited from D/o C&PC.				

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Case No.:6/51/87-ALC1/2014	Party Name:MARUTI RUB PLAST PVT LTD	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Approved
HQ File :01/87/050/00471/AM15/	RLA File :05/24/040/00533/AM15/	Lic.No/Date:0510393231 16.02.2015	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/279/2014-TSW dated 07.04.2015, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Fast Clamp Insulator made out of Thermoplastic Vulcanizate	60,200.00 kgs	1. Thermoplastic Vulcanizate	59,000.00 kgs
		2. Carbon Black	4,000.00 kgs

RLA may take consequential action as per Policy / Procedures.

93	Case No.:7/51/87-ALC1/2014	Party Name:SINGH PLASTICISERS & RESINS (I) PVT.LTD.	Meet No/Date:3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00472/AM15/	RLA File :05/24/040/00555/AM15/	Lic.No/Date:0510393320 20.02.2015	Defer Date:13.05.2015
Decision: A copy of application has been forwarded to D/o C&PC on 13.03.2015. Comments awaited from D/o C&PC.				

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94	Case No.: 2/50/87-ALC1/2014	Party Name: DEV RESINS PVT. LTD.,	Meet No/Date: 3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00465/AM15/	RLA File :22/24/040/00083/AM15/	Lic.No/Date:2210015196 26.02.2015	Defer Date:20.05.2015
Decision: A copy of application received from RLA and will be forwarded to D/o C&PC in due course.				

95	Case No.: 1/52/87-ALC1/2014	Party Name: METRO TYRES LIMITED	Meet No/Date: 3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00485/AM15/	RLA File :30/24/040/00064/AM15/	Lic.No/Date:3010103427 16.03.2015	Defer Date:20.05.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

96	Case No.: 1/3/87-ALC1/2015	Party Name: PUNE METAGRAPH	Meet No/Date: 3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00001/AM16/	RLA File :31/83/040/00258/AM15/	Lic.No/Date:3110065375 06.04.2015	Defer Date:20.05.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

97	Case No.: 2/3/87-ALC1/2015	Party Name: VISEN INDUSTRIES LIMITED	Meet No/Date: 3/87-ALC1/2015 22.04.2015	Status: Deferred
	HQ File :01/87/050/00002/AM16/	RLA File :03/95/040/01085/AM15/	Lic.No/Date:0310795185 08.04.2015	Defer Date:20.05.2015
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

Meeting ended with thanks to Chair and all participants.

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